

**REPORT OF THE OVERSIGHT COMMITTEE FOR THE REVIEW OF THE ORDER
DATED 14.09.2022 PASSED IN THE DISPOSED OF OA NO. 490 OF 2019
IN RE: T.S. SINGH VS STATE OF UTTAR PRADESH**

The Hon'ble NGT in its order dated 29.03.2022 had directed the UPPCB and UP Jal Nigam to identify other sources of pollution which are discharging untreated used water in the river Sai in all districts through which river Sai flows.

The Oversight Committee in its report dated 22.08.2022 had highlighted that the Mohammadi drain of Lucknow is discharging 20 MLD untreated used water in the river Sai. Nagar Nigam is neither doing phyto/bioremediation in this drain nor they have a plan to connect it to any STP in near future. This report was duly considered by the Hon'ble NGT and has been quoted in the order of Hon'ble NGT dated 14.09.2022 in para 9, page no. 16. However, it has been inadvertently missed while calculating compensation as well as directing Commissioner to undertake the work of phyto/bio-remediation and tapping of such drains. As a result, the plan which will be prepared for the utilisation of the imposed EC aimed at betterment of the environment will not be addressing the pollution added by the Mohammadi drain.

In view of the above inadvertent omission apparent on the face of record it is recommended that:

1. The Hon'ble NGT may increase the imposed environmental compensation by Rs. 40 crores (20 MLD x 2 crores/MLD) for undertaking the remediation/ tapping work for Mohammadi drain as per the norms.

2. The Hon'ble NGT may direct the Commissioner Lucknow to include the Mohammadi drain in the plan to utilize the compensation amount received in ring-fenced account for this purpose.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

14-Nov-22

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X Anant Kumar Singh

Anant Kumar Singh
Member, Oversight Committee
Signed by: ANANT KUMAR SINGH

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

Nov 14, 2022

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